NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELIH

C.P NO. 3(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE COMPANY:

M/s Shiva S.S.Strips Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

1. Vipul Ganda Advocate
2. S.R. Giri Advocate
3. Arun Bagai Advocate
4. Shely khanna Adv

Order

Learned counsel for the respondents requests for one week more time to file response to the documents filed by the petitioner. This shall be considered as last opportunity. Let the response be filed as requested with a copy in advance to the counsel opposite.

List for arguments on 11.11.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

26.10.2016 (P.K.Sud)